

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**O.A. No.1014/2015**

**New Delhi this the 13<sup>th</sup> day of May, 2016**

**HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J)  
HON'BLE MR. V.N. GAUR, MEMBER (A)**

Neeraj Kumar  
No.D-1/942 (PIS No.16900120)  
Designation: Inspector (Group-B)  
Posting at: 3<sup>rd</sup> Bt. DAP Vikas Puri,  
New Delhi.  
S/o Late Shri Kapil Dev Narayan  
R/o EC-37, 3<sup>rd</sup> Floor, Inder Puri,  
New Delhi-110012.

...Applicant

(Argued by: Shri S.C. Sagar, Advocate)

Versus

1. Commissioner of Police,  
Through Joint Commissioner of Police,  
South-Eastern Range,  
Police Headquarter,  
I.P. Estate, New Delhi.
2. Govt. of NCT of Delhi  
Through Chief Secretary,  
Players Building,I.P. Estate,  
New Delhi. ....Respondents

(By Advocate: Mr. K.N. Singh)

**ORDER (ORAL)**

**Justice M. S. Sullar, Member (J)**

Vide separate detailed order of even date rendered in  
main **OA No.27/2016** titled as **Nageen Kaushik Vs.  
Commissioner of Police and Others**, the instant OA has  
also been accepted, in the same terms.

**(V.N. GAUR)  
MEMBER (A)**

**(JUSTICE M.S. SULLAR)  
MEMBER (J)**

**Rakesh**